the States have been advised to take up implementation of the scheme as a part of their own programmes.]

ALLOTMENT OF LAND TO CO-OPERATIVE SOCIETIES

*468. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state the names of the co-operative societies which have so far been allotted land in the year 1962 and what is the total area so allotted?

THE MINISTER OF STATE IN THE MINISTRY HOME **AFFAIRS** OF (SHRI B. N. DATAR) : Four house building societies co-operative namely, Maharani Cooperative Bagh House Building Society. Anand Niketan Cooperative House Building Diplomatic Enclave Society, Exten sion Cooperative House Building and Society Government Servants Building House Cooperative Society, have been allotted 493 acres of un developed land under the scheme for the acquisition, development and dis posal of land in Delhi.

SUBSIDY FOR MOVEMENT OF COAL BY RAIL-CUM-SEA ROUTES

- *469. SHRI SITARAM JAIPURIA: Will the M'nister of MINES AND FUEL be pleased to state:
- (a) what is the basis for payment of subsidy for movement of coal by rail-ciwn-sea routes;
- (b) whether it is a fact that the procedure laid down for this purpose is complicated; if so, what steps are toeing taken to simplify it;
- (O how many consumers have meanwhile been paid provisional subsidy; and
- (d) what is the t'me taken to pay provisional subsidy?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) "The subsidy payable on coal moved

by the rail-cum-sea route is almost equal to the difference between the actual cost of transportation and the cost which the consumers would have had to incur if the coal 'had been moved by the all rail route.

- (to) The industrial consumers have been expressing difficulty in producing documents prescribed in the procedure such as the advice notes and cash receipts issued by the Railways since these are either not available with them or are required by them for their own audit purposes. Government has sanctioned a system of provisional payment of subsidy which dispenses with the production of railway documents which the consumers are finding it difficult to submit. Government is also cons dering the revision of the scheme with a view to prescribing fixed rates for the various elements that make up the subsidy and to require the submission of only the minimum number of documents necessary to establish the fact of movement of the coal by the rail-cum-sea route and to guard against risk of over-payment.
- (c) All the claims of the Railways amounting to about Rs. 213 lakhs have already been paid by book-adjustment. 11 bills of industrial consumers have been passed by Audit for a total amount of Rs. 3.63 lakhs subject to certain conditions. The consumers concerned have been contacted to fulfil these conditions and receive payment.
- (d) If the bills are received complete in all respects, provisional payment can be made within four weeks.

EVEREST EXPEDITION

- *470. SHRI DAHYABHAI V. PATEL: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:
- (a) what has been the total expenditure on the last Everest Expedition; and